-- the Department of Urban Employment and Poverty Alleviation (Ministry of Urban Development and Poverty Alleviation).

NOMINATION OF MEMBERS ON THE PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: I have to inform hon. Members that I have nominated the following Members on the Panel of Vice-Chairmen:-

- 1. Shri Santosh Bagrodia
- 2. Shri Nilotpal Basu
- 3. Shri T. N. Chaturvedi
- 4. Shri Rama Shankar Kaushik
- 5. Shri Suresh Pachouri
- 6. Shri P. Prabhakar Reddy

MESSAGE FROM THE LOK SABHA

THE APPROPRIATION (RAILWAYS) No.2, BILL, 2002

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (Railways) No.2 Bill, 2002, as passed by Lok Sabha at its sitting held on the 23rd April, 2002.

The Deputy Speaker has under article 95(1) of the Constitution certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India".

Sir, I lay a copy of the Bill on the Table.

MOTION FOR ELECTION TO THE CENTRAL SUPERVISORY BOARD

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): Sir, I move:

That in pursuance of Clause (f) of sub-section (2) of Section 7 read with sub-section (2) of Section 8 of the Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act, 1994, this